

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK**

Original Application No. 260/00441 of 2015
Cuttack, this the 31st day of July, 2015

**CORAM
HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)**

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Prabodh Kumar Patnaik,
aged about 52 years,
S/o Late Upendra Kumar Patnaik,
Presently working as Master Craftsman (Jr. Artist)
in Postal Printing Press, Bhubaneswar-10, Dist. Khurda,
Resident of At- House No. 302, Devanand Vihar,
Canal Road, Rasulgarh, Bhubaneswar.

...Applicant

(Advocates: M/s. J.Sengupta, G.Sinha, P.P.Behera, Md. E. Uddin)

VERSUS

Union of India Represented through

1. Secretary,
Ministry of Communication and IT,
Department of Post, Dak Bhawan,
Sansad Marg, New Delhi-110016.
2. Director General,
Department of Post, Dak Bhawan,
Sansad Marg, New Delhi.
3. Chief Post Master General,
Orissa Circle, At/PO- Bhubaneswar,
Pin-751001, Dist- Khurda.
4. Manager,
Postal Printing Press,
Mancheswar Industrial Estate,
Bhubaneswar-10, Dist- Khurda.

... Respondents

(Advocate: Mr. G.R.Verma)

.....

Alka

ORDER (ORAL)

A.K.PATNAIK, MEMBER (JUDL.):

Heard Mr. P.P.Behera, Ld. Counsel for the Applicant, and Mr. G.R.Verma, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents, on whom a copy of this O.A. has already been served, and perused the materials placed on record.

2. This O.A. has been filed by the applicant under Section 19 of the Administrative Tribunals Act, 1985 with the following prayers:

“.....to direct the respondents to allow the petitioner with appropriate scale of pay and Grade pay of Rs. 4800/- as per the Modified Assured Career Progression Scheme.

AND

Be further pleased to direct the Respondents to pay the arrears of pay fixation in the revised scale of pay as per the Modified Assured Career Progression Scheme, from the date since the other master crafts men got the similar benefits of GP Rs. 4800/-.

AND

....allow the interest on arrears to the applicant.....
And any other order.....”

3. Facts of the case, as revealed from the record, are that the applicant was working as Junior Artist (Master Craftsman) in Postal Printing Press since 1987. The grievance of the applicant is that as per the recommendations of the 5th and 6th CPC and also as per the financial upgradation under MACP Scheme, he is entitled to the Grade Pay of Rs. 4800/- whereas he is being given the Grade Pay of Rs. 4600/-. He has further submitted that similarly situated persons/employees of the Postal Printing Press have received financial upgradation at GP of Rs. 4800/- but the same has not yet been given to him despite his approaching the departmental authorities (Respondent No.3) vide representations dated 09.09.2013 and 08.07.2014 as at Annexure-A/5 and A/6 respectively. Mr. Behera, Ld.

Alley

Counsel for the applicant, submitted that till date no reply has been received by the applicant to his representations.

4. Since the positive case of the applicant is that his representations are still pending with the authorities, without expressing any opinion on the merit of the case, I dispose of this O.A. at this admission stage by directing Respondent No. 3 to consider and dispose of the representation of the applicant, if the same has been filed and is still pending consideration, with a well reasoned order and communicate the same to the applicant within a period of two months from the date of receipt of a copy of this order. If after such consideration the applicant is found to be entitled to the relief claimed by him then expeditious steps be taken within a further period of three months therefrom to extend the said benefit to him. However, the points raised by the applicant in his representation will be kept open for the authorities to consider the same as per the law and rules in force. However, if in the meantime the said representation has already been disposed of then the result thereof be communicated to the applicant within a period of two weeks from the date of receipt of a copy of this order.

5. With the aforesaid observation and direction, this O.A. stands disposed of. No costs.

6. On the prayer made by Mr. Behera, Learned Counsel appearing for the applicant, copy of this order, along with paper book, be sent to Respondent No. 3 by Speed Post for which he undertakes to file the postal requisites by 07.08.2015.


(A.K.PATNAIK)
MEMBER(Judl.)